CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

08.07.2010

OA 293/2010.

Applicant present in person.

Heard applicant present in person.

Applicant submits that he wants to withdraw this OA with liberty reserved to him to file fresh OA for same cause of action/ to raise grievances before appropriate forum. He is permitted to withdraw this OA in the aforesaid terms.

The OA is disposed of as having been withdrawn.

(M.L. CHAUHAN) MEMBER (J)

cof x 28 van 16° de No 649 9/7/10 4

AHQ